TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART-I, SECTION-I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Public Notice No. 26/2015-2020
New Delhi, Dated 11 November, 2021

Subject: Amendment in Appendix 1A of Foreign Trade Policy, 2015-20 – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (FTP) 2015-2020, the Director General of Foreign Trade hereby makes amendments in Appendix 1A of FTP -2015-20 by revising the territorial jurisdiction of the following Regional Authorities of DGFT:

<table>
<thead>
<tr>
<th>S.No. in Appendix 1A</th>
<th>Name of the Regional Authority and address</th>
<th>Existing Territorial Jurisdiction</th>
<th>Revised Territorial Jurisdiction</th>
</tr>
</thead>
<tbody>
<tr>
<td>13.</td>
<td>The Addl. Director of Foreign Trade 11/A Govt. M. S. Building Old City, Lal Darwaja Ahmedabad, Gujarat 380001</td>
<td>Gujarat State excluding the areas which are under the jurisdiction of Regional Authorities of Rajkot, Vadodara, Surat and Development Commissioner KFTZ.</td>
<td>Gujarat State excluding the areas which are under the jurisdiction of Rajkot, Vadodara, Surat and Development Commissioner KFTZ. [Navsari and Tapi districts have been moved to RA, Surat].</td>
</tr>
<tr>
<td>16.</td>
<td>The Joint Director General of Foreign Trade Resham Bhavan 6th floor, Lal Darwaja Station Rd, Lal Darwaja, Varachha, Surat, Gujarat 395008</td>
<td>Districts of Gujarat: (i) Surat (ii) Valsad and (iii) Dangs</td>
<td>Districts of Gujarat: (i) Surat (ii) Valsad (iii) Dangs (iv) Navsari and (v) Tapi</td>
</tr>
</tbody>
</table>

2. Effect of this Public Notice:

Navsari and Tapi districts of Gujarat have been moved from territorial jurisdiction of RA, Ahmedabad to RA, Surat with immediate effect.

(Amit Yadav)
Director General of Foreign Trade & Ex-officio Addl. Secretary to the GoI
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[Issued from F. No. 01/93/180/80/AM-16/PC-2(B)/E-2418]